

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION  
LOK SABHA**

**STARRED QUESTION NO.19.  
TO BE ANSWERED ON MONDAY, THE 18<sup>TH</sup> JULY, 2016.**

**UNIQUE ENTREPRENEURSHIP NUMBER**

**\*19. SHRI NANA PATOLE:**

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has sent any written communication to the various State Governments in respect of allotting Unique Entrepreneurship Number (UEN) to entrepreneurs who propose to start low capital ventures in the country;
- (b) if so, the details thereof along with the objectives and benefits thereof and the response of the State Governments thereto; and
- (c) the action taken by the Government for implementation of the same after allotment of UEN and the present status thereof?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No, Madam, there is no such Unique Entrepreneurship Number (UEN) allotted to entrepreneurs who propose to start low capital ventures in the country. However, Ministry of MSME had notified on 18th September, 2015 a unique 'Udyog Aadhaar Memorandum (UAM)' for registration of new units. After filing UAM, entrepreneurs get unique Udyog Aadhaar Memorandum (UAM) Number for their registered unit.
- (b) & (c): As a part of ease of doing business and also to bring the unregistered units into the formal sector, Government of India has devised a simplified one page registration form for "Udyog Aadhaar". This has replaced the earlier cumbersome procedures for filing Entrepreneurs Memorandum (Part-II). At present, an entrepreneur can file for UAM on-line on self –certification basis. No fees for registration of units and no supporting document is required for online filing of UAM. Since its implementation in September 2015, more than 10 lakhs entrepreneurs have registered themselves.

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